

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
LOK SABHA  
UNSTARRED QUESTION NO.1471  
TO BE ANSWERED ON 5.3.2018

PRESERVATION OF MONUMENTS IN ODISHA

1471. SHRIMATI RITA TARAI:

Will the Minister of CULTURE be pleased to state:

- (a) whether the number of preserved/protected monuments in Odisha is less as compared to other States of the country;
- (b) if so, the details thereof and the reasons therefor along with the reaction of the Government thereto;
- (c) whether the Government has any proposal to increase the number of monuments of Odisha to be declared as Centrally Protected Monuments; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR  
CULTURE AND MINISTER OF STATE FOR ENVIRONMENT,  
FOREST AND CLIMATE CHANGE

(DR. MAHESH SHARMA)

- (a)&(b) Archaeological Survey of India protects monuments and sites that are found to be of National importance under the provision of Ancient Monuments and Archaeological Sites and Remains Act, 1958. Accordingly, 79 monuments/sites have been declared protected by Archaeological Survey of India in Odisha. The State of Odisha compares favourably vis-a-vis other States like Assam, Bihar, Chhattisgarh, Jharkhand, Kerala, Punjab, Jammu & Kashmir, Himachal Pradesh, Goa, Telangana and Uttarakhand which have lesser number of monuments protected by ASI.
- (c)&(d) Yes, Madam. Monument at Ranipur Jharial in Odisha have been identified to be declared as Centrally protected monument.